

### **Notifications of the Ministry of Health and Family Welfare**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY AFFAIRS  
(DR. BHARATI PRAVIN PAWAR): Sir, I lay on the Table—

(i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Health and Family Welfare, under Section 67 of the National Commission for Allied and Healthcare Professions Act, 2021, along with Delay Statement:-

(1) G.S.R. 346 I, dated the 27<sup>th</sup> May, 2021, publishing the National Commission for Allied and Healthcare Professions Rules, 2021.

(2) G.S.R. 506 I, dated the 26<sup>th</sup> July, 2021, publishing Corrigendum to Notification No. G.S.R. 346 I, dated the 27<sup>th</sup> May, 2021.

[Placed in Library. See No. L.T. 6085/17/21]

(ii) A copy (in English and Hindi) of the Ministry of Health and Family Welfare, Notification No. S.O. 3115 I, dated the 3<sup>rd</sup> August, 2021, publishing the National Commission for Allied and Healthcare Professions 1<sup>st</sup> (Removal of Difficulties) Order, 2021, under sub-section (2) of Section 69 of the National Commission for Allied and Healthcare Professions Act, 2021.

[Placed in Library. See No. L.T. 6086/17/21]

### **Reports and Accounts (2020-21) of NPCC, New Delhi; WAPCOS Limited, New Delhi; BRB, Jhansi and NCA, Indore and related papers**

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Bishweswar Tudu, I lay on the Table—

A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(i) (a) Sixty-fourth Annual Report and Accounts of the National Projects Construction Corporation Limited (NPCC), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 6087/17/21]

- (ii) (a) Fifty-second Annual Report and Accounts of the WAPCOS Limited, New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.  
[Placed in Library. See No. L.T. 6088/17/21]
- (iii) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 15 of the Betwa River Board Act, 1976:—
- (a) Annual Report and Accounts of the Betwa River Board (BRB), Jhansi, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Review by the Government on the working of the above Board.  
[Placed in Library. See No. L.T. 6089/17/21]
- (iv) A copy each (in English and Hindi) of the following papers:—
- (a) Forty-first Annual Report and Accounts of the Narmada Control Authority (NCA), Indore, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Review by the Government on the working of the above Authority.  
[Placed in Library. See No. L.T. 6090/17/21]

#### **Report and Accounts (2019-20) of NSDF, New Delhi and related papers**

युवक कार्यक्रम और खेल मंत्रालय में राज्य मंत्री (श्री निसिथ प्रामाणिक): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Annual Report and Accounts of the National Sports Development Fund (NSDF), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Fund.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6091/17/21]